

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Video Conference**

**CORAM: HON'BLE BHASKARA PANTULA MOHAN,-MEMBER (J)**

**CORAM: HON'BLE DR. BINOD KUMAR SINHA,-MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.06.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>RST.A (IBC)/3/2021 in Company Petition IB/67/2021</b>
<b>NAME OF THE COMPANY</b>	<b>Apollo Med Skills Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Orissa Computer Academy</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Apollo Med Skills Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**RST.A(IBC)/3/2021-** Learned Counsel for the Applicant and Learned Counsel for the Respondent appeared via video conference.

This is an application for the restoration of original Company Petition which was dismissed on 16.11.2021. Earlier Shri Debadatta Mahapatra appeared in this matter and due to his sudden demise, the Applicant could not pursue the matter resulting in the dismissal of this Company Petition on the ground that there is nobody to pursue the same.

Having seen the Application and having gone through the pleadings, we are convinced with the reason given by the Learned Counsel for the Applicant and we hereby direct the original Company Petition be restored and taken back on record. Application allowed.

List the Company Petition (IB)/67/2021 for filing counter on 06.07.2022.

**MEMBER (T)**

**MEMBER (J)**

Ajay